

(b) and (c). Housing is a State subject and the State Governments/Union Territories are free to formulate and implement various social housing schemes in accordance with their needs and plan priorities. However, Government has taken two major steps in recent years namely :

- (i) the liberalisation of house building advance rules (including the raising of maximum limit of Rs. 70,000/- to Rs. 1,25,000/-) and
- (ii) Ownership Housing Scheme being financed out of the funds of Central Government Employees Insurance Scheme to facilitate the construction of houses for the Central Government employees during their service so as to avoid difficulties to them after their retirement.

The Delhi Development Authority has also undertaken the following three schemes for the benefit of Retired/Retiring public servants to acquire accommodation on priority basis :

- (i) Special General Housing Scheme for Retired/Retiring Public Servants.
- (ii) Special Self Financing Scheme for Retired/Retiring Public Servants.
- (iii) Special Housing Registration Scheme, 1985 for Retired/Retiring Public Servants.

Targets for fertilizer production

3136. SHRI PRAKASH V. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the country has to depend heavily on imports so far as fertiliser is concerned;

(b) whether the financial outgo on this account is substantial and calls for phased reduction;

(c) the targets fixed to step up production within the country, in the public sector as also in the private sector; and

(d) whether in setting up new factories care will be taken to ensure the regional balance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The fertilizers are imported from year to year to bridge the gap between the estimated indigenous production and likely requirement of fertilizers for the country during a year and this quantity varies from year to year.

(b) The financial outgo depends on the quantum of fertilizers imported. According to present indication fertilizer import may continue for some years.

(c) A major programme has been taken on hand for augmentation of fertilizer production capacity in the public, private and cooperative sectors. With the implementation of this programme, the installed capacity for production of fertilizers would increase from the present level of 5.9 million tonnes of Nitrogen and 1.57 million tonnes P_2O_5 to about 9.5 million tonnes of Nitrogen and 2.9 million tonnes of P_2O_5 by end of Seventh Plan (1989-90).

(d) Location of new fertilizer plant is being decided on the basis of techno-economic considerations, like availability of feed-stock, demand supply position in different regions/ areas, cost of transportation of finished fertilizers to the deficit areas, Government policy on location of industries in backward areas etc.

Programme to spread Green Revolution

3137. SHRI SATYENDRA NARAYAN SINHA

SARI V. TULSI RAM :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the fact that bulk of foodgrains surpluses come from only two or three States;

(b) if so, whether there is any programme to spread the green revolution to other States also to widen the base of foodgrains surplus; and

(c) whether land use policy is proposed to modified to achieve this surplus ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) In order to increase foodgrains production and create surplus in other States as well, the following specific measures are being adopted :

- (i) Break-through in rice production in the eastern States of Assam, Bihar, West Bengal, Orissa, Eastern U.P. and M. P. through the implementation of the special rice production programme in selected blocks as a Centrally Sponsored Scheme.
- (ii) Propagation of rainfed farming technology both for crops and regions which have performed poorly and have not shown high growth rates.
- (iii) Increasing the production and productivity of pulses through the Special Pulse Development Programme as Centrally Sponsored Scheme.
- (iv) Increasing utilisation of irrigation potential.

(c) The National Land Use and Conservation Board in its first meeting held on 17.10.85 considered the draft outline of National Land Use Policy prepared by the committee of Experts and decided to set up a Committee to revise the report and prepare Land Use Policy Statement. One of the objectives of the draft outline of National Land Use Policy prepared by the Committee of Experts is to enhance the aggregate return from land based system and to manage land with the twin objectives of continuous increase in productivity and preventing land degradation.

Satellite reconnaissance of Indo-Gangetic Plane

3138. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have examined satellite reconnaissance photographs of Indo-Gangetic Plane;

(b) if so, whether these photographs show largescale soil erosion and water logging; and

(c) if so, steps being taken to prevent the soil loss ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). Yes, Sir.

(c) Central and State Governments have launched programmes to control soil erosion of agricultural and non-agricultural lands in the Indo-Gangetic plains since First Five Year Plan. Following Centrally Sponsored Schemes have been in operation in Indo-Gangetic plains :

- (i) Soil Conservation in the catchments of River Valley Projects.
- (ii) Integrated Watershed Management in the catchments of Flood Prone Rivers of the Gangetic Basin.
- (iii) Drought Prone Aera Programme.
- (iv) Desert Development Programme.
- (v) Social Forestry including Rural Fuelwood Plantations.

In addition, ravine reclamation and development programmes have also been taken up both under Central and State sectors.

Facilities for Roychowk Fishing Harbour in West Bengal

3139. SHRI AMAL DATTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether all facilities planned for Roychowk Fishing Harbour in West Bengal have been provided;

(b) if not, the details of work still left to be completed; and